

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 318 of 2013

Dated: 18th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Batot Hydro Power Ltd.
Versus**

.... Appellant(s)

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.
Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Suparna Srivastava for R-2
Mr. Pradeep Misra for R.1
Ms. Rinku Gautam (Rep.)
for R.1

ORDER

We have heard the learned counsel for the parties. Written Submissions have already been filed by all the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt